

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.79 of 2020

In the matter of :

Erofab Exports Pvt.Ltd. & Ors.

....Appellants

Vs.

Gartex Insta Apparels Pvt. Ltd. & Ors.

...Respondents

Present:

Appellant: Mr. Siddhant Buxy , Advocate

Respondent:

ORDER

02.06.2020 Heard Learned counsel for the Appellants on the question of admission.

Let notice be issued to the Respondents for admission as well as interim Application.

Requisites alongwith process fee be filed by 5th June, 2020. If the Appellants provide e-mail address of the Respondent let notice be issued through e-mail as well as *Dasti service*.

Post the case for Admission (After Notice) on **7th July, 2020**.

**[Justice Jarat Kumar Jain]
Member(Judicial)**

**[Mr. Balvinder Singh]
Member(Technical)**

sr/kam